

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 475/GT/2025

Subject : Petition for determination of tariff of Khurja Super Thermal Power Plant (2x660 MW) for the period from COD of Unit-I i.e 26.1.2025 to 31.3.2029 and for Dedicated Transmission Line from Khurja STPP (2x660MW) to Aligarh Substation from Commercial Operation Date i.e. 26.1.2025 till 31.3.2029.

Petitioner: : THDC India Limited

Respondents : UPPCL and 4 others

Date of Hearing : **27.5.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, THDCIL
Mr. Utkarsh Singh, Advocate, THDCIL
Ms. Sneha, Advocate, THDCIL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner made oral submission and also prayed that pending determination of the final tariff, the Commission may consider the grant of interim tariff, in terms of the tariff regulations.

2. None appeared for the Respondents, despite notice.
3. The Commission, after hearing the learned counsel for the Petitioner, directed the Respondents to file their replies, on or before **4.7.2025**, after serving a copy to the Petitioner, who may, file its rejoinder, if any, by **16.7.2025**.
4. The Petition will be listed for hearing on **24.7.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

